

2. Mowrah-Atma & Bargachia Champadanga Light Railway.

The work has been approved and will be taken up, as soon as land is made available by the West Bengal State Government to the Railways. The target date for the completion of this project is 1.4.1979.

3. Howrah-Sheakhala B. G. Line.

The work has been approved on the basis that 50 per cent of the cost would be borne by the State Government. The line will be taken up for construction after confirmation is received from the State Government regarding sharing of the cost.

Recommendations of Hathi Committee on Price Control of Drug Formulations

8726. SHRI VEKARIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what are the main recommendations made by the Hathi Committee on Drugs and Pharmaceuticals on the price control on drug formulations under a new formula; and

(b) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) and (b). The Report of the Committee on drugs and Pharmaceutical Industry was received by Government on the 6th April, 1975 and is receiving its attention.

Cases of under-charges of Freight detected

8727. SHRI BIRENDER SINGH RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether there have been a number of cases of under-charging of freight for railway consignments on various Railways;

(b) if so, the number of cases detected in each zone during the last three years, year-wise;

(c) whether it is also a fact that in several cases, lower rates have been charged for various consignments; and

(d) if so, what is the estimated loss to the Railways on this account and what steps Government have taken to prevent such leakage of revenue?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) to (d). The information is being collected and will be laid on the table of the Sabha.

Accommodation for Essential Staff

8728. SHRI RAJDEO SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether over 56 per cent of the essential staff of the Indian Railways have been provided upto this day with Government residential accommodation;

(b) whether essential staff are required to be called on duty at any odd hours during day or night and thus are required to reside near their place of work; and

(c) if so, by when Government propose to provide residential accommodation to the remaining 44 per cent of the essential staff?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes. About 56 per cent of essential staff on Indian Railways are housed.

(b) Those categories of essential staff who are required to be called for duty at odd hours during day or night receive priority in the provision of quarters near the place of their work, to the extent possible.

(c) Provision of residential accommodation for the staff is a continuous process. Quarters are constructed on a programmed basis according to the availability of funds.